

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 11<sup>th</sup> JULY, 2024, 02:30 P.M.**

**IA(Comp. Act)/29/GB/2022  
In CP /19/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Akshay Kumar Pathak & 3 Others. Vs Sun Vally Diabetic Care & Research Center Pvt. Ltd. & 12 Others.
Under Section	U/s 241 & 242 of Companies Act, 2013

For Petitioner (s) : Mr S. Sancheti, Adv.

For Respondent (s) : Mr. A. Kr. Roy, PCS & Mr. S. Kr. Baid, PCS for R-1-6  
: Mr. S. Paul, PCS. R-7 & R-8  
: Mr. D. N. Chowdhury, RoC NER for R-9 to R-11

**ORDER**

**CP /19/GB/2022**

Ld. Counsel Mr. S. Sancheti appears on behalf of the Petitioner. R1 to R6 are represented by Ld. Authorized Representative PCS Mr. A. K. Roy, who appears along with CS Mr. S. K. Baid. Ld. Counsel Mr. S. Paul is present for R-7 and R-8. Ld. RoC is also present in person. There is no appearance for R-12 and R-13 though their reply has been filed and already taken on record. Pleadings are complete.

List for arguments and further consideration on **29.08.2024**.

Connected IA's to be tagged along with the main company petition on the aforesaid date.

**IA(Comp. Act)/29/GB/2022**

List with main Petition CP/19/GB/2022 on **29.08.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**Deep Chandra Joshi**  
Member (Judicial)